

RJ No.58/2024

**HIGH COURT OF KARNATAKA,
BENGALURU,
Dated: 04.04.2024**

NOTIFICATION

The Hon'ble Chief Justice is pleased to order to transfer writ petitions(SC/ST) pending files from Writ Unit-III to Writ Unit-V Branch in the interest of smooth functioning of the office work.

Hence, the Assistant Registrars, Section Officers and concerned caseworkers working in the Writ Unit-III of this office are hereby directed to take necessary steps to transfer/shift writ petitions(SC/ST) pending files from Writ Unit-III Branch to Writ Unit-V Branch with proper acknowledgment.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

**Sd/-
(K.S.BHARATH KUMAR)
REGISTRAR GENERAL**

To:

1. The P.A. to Hon'ble The Chief Justice,
2. The Registrar General/ Registrar (Vigilance)/ Registrar (Recruitment) / Registrar (Administration)/ Registrar (Infra & Maintenance) / Registrar (Protocol & Hospitality) / Registrar (Computers) / Central Project Co-ordinator (CPC)
3. The Additional Registrar General/ Additional Registrar (Judicial), High Court of Karnataka at Dharwad and Kalaburagi Benches, for information.
4. The Central Project Co-Ordinator (CPC), with a request to web-host the Notification,
5. The Director, Karnataka Mediation Centre, Karnataka Judicial Academy, Arbitration and Conciliation Centre, Bengaluru.
6. The Private Secretaries to all the Hon'ble Judges for information.

7. All the Group 'A' Officers of this Office,
8. PS to R(J) with a request to circulate amongst all the Court Officers,
9. Deputy Registrar/Assistant Registrar/Section Officer of Writ Unit-III and Writ Unit-V Branch for necessary action.
10. Assistant Registrar/Section Officer, Accounts-II Branch for action.
11. Office copy.